सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.11.2026

N O T I C E

Please take notice that the following matter listed in the Court of Chairperson on 06.11.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1360 & 1361 of 2025	Sparsh Hospitals & Critical Care Pvt. Ltd. Vs. Chita Ranjan Das & Ors.	Srisatya Mohanty	Dhananjay Bhaskar Ray- R1 Sahunak Mita Riyanshu Agarwal- R2

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar